

निर्माण, आवास और पूर्ति मंत्रालय में  
उपमंत्री (सरदार इकबाल सिंह) : (क)  
96,000 रुपए।

(ख) 52।

[THE DEPUTY MINISTER IN THE  
MINISTRY OF WORKS, HOUSING AND  
SUPPLY (SARDAR IQBAL SINGH): (a)  
Rs. 96,000.

(b) 52.]

केन्द्रीय सचिवालय के भवनों की मरम्मत  
तथा सजावट पर किया गया खर्च  
284. श्री दत्तोपन्त ठेंगडी : क्या  
निर्माण आवास और पूर्ति मंत्री यह बताने  
की कृपा करेंगे कि :

(क) नई दिल्ली में केन्द्रीय सचिवालय  
के भवनों की मरम्मत तथा उनकी सजावट  
पर प्रति वर्ष कितनी राशि खर्च की जाती  
है; और

(ख) 1968-69 के वित्तीय वर्ष में  
इस मद के अधीन कितने रुपए व्यय किये  
जाने का प्रावधान है ?

[EXPENDITURE ON THE REPAIRS AND DECORATIONS OF THE CENTRAL SECRETARIAT BUILDINGS

284. SHRI D. THENGARI: Will the  
Minister of WORKS, HOUSING AND  
SUPPLY be pleased to state:

(a) the expenditure incurred annually on the repairs and decorations of the Central Secretariat buildings in New Delhi; and

(b) the provision for expenditure under this item made in the financial year 1968-69?

निर्माण, आवास और पूर्ति मंत्रालय में  
उपमंत्री (सरदार इकबाल सिंह) : अनुमान  
है कि यह जानकारी नार्थ और साउथ ब्लॉकों  
के बारे में मांगी गई है जो कि प्रायः केन्द्रीय

सचिवालय के भवन माने जाते हैं। यदि हाँ,  
तो उत्तर निम्नलिखित है :—

(क) 1967-68 में मरम्मत और  
बागवानी पर 12.30 लाख रुपए खर्च  
किए गए थे। इसमें गणतन्त्र दिवस समारोह,  
1968 के सम्बन्ध में इन इमारतों में की गई  
रेशनी पर हुआ खर्च भी शामिल है।

(ख) 12.70 लाख रुपए, जिनमें गण-  
तन्त्र दिवस समारोह, 1969 के सम्बन्ध में  
की जाने वाली रेशनी पर होने वाला खर्च भी  
शामिल है।

[THE DEPUTY MINISTER IN THE  
MINISTRY OF WORKS, HOUSING AND  
SUPPLY (SARDAR IQBAL SINGH): It is  
presumed that the information is required for  
the North and South Blocks, which are  
popularly known as Central Secretariat  
buildings. If so, the answer is as follows:—

(a) During the year 1967-68, expenditure  
amounting to Rs. 1230 lakhs had been  
incurred on repairs and horticultural works.  
This includes the expenditure incurred on the  
illumination of these buildings in connection  
with the Republic Day Celebrations, 1968.

(b) Rs. 12.70 lakhs including the  
expenditure on illumination in connection  
with the Republic Day Celebrations, 1969.]

TENDERS IN CONNECTION WITH THE CONSTRUCTION OF BUILDINGS FOR UNCTAD II

285. SHRI ARJUN ARORA:

SHRI A. P. CHATTERJEE:

Will the Minister of WORKS, HOUSING  
AND SUPPLY be pleased to state:

(a) whether any tenders were invited for  
the construction of Curzon Road. Hostel,  
extension of Vigyan Bhawan and other  
buildings in Delhi in connection with  
UNCTAD II; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) Having regard to the need for quality and execution within a short time, tenders for the building work (including sanitary and water installations) of the two projects were invited from 24 selected contractors of proved capacity and with requisite financial and technical resources. Open tenders were invited for works of internal electrical installations in both the buildings and modifications to the sound system in Vigyan Bhavan. The various works were awarded to the lowest tenderers. The contract on woodwork in the Hostel at Curzon Road was awarded by negotiations to the Hindustan Housing Factory who alone possessed the required capacity for seasoning the wood in time.

286. *{Transferred to the 8th May, 1968.1}*

#### KING GEORGE V STATUE

287. SARDAR NARINDAR SINGH BRAR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the reasons for not removing the statue of King George V from the India Gate, New Delhi so far?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): According to the general policy of Government, the statues of British Monarchs and Viceroys in the Capital are being removed gradually. All the statues except that of King George V have been removed. It will also be removed in two to three months' time after making arrangements for keeping it.

#### DEATHS DUE TO CANCER

288. SARDAR NARINDAR SINGH BRAR: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of deaths that took place in the country due to cancer in the year 1967;

(b) whether Government are aware that a medicine has been developed in Japan to control and eradicate cancer; and

(c) if so, what efforts are being made to develop such a medicine in India?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) The information is being collected and will be laid on the Table of the Rajya Sabha in due course.

(b) and (c) The Government of India are aware that the following medicines have been introduced in Japan to control and treat cancer during the last ten years:—

1. Nitromin.
2. Sarkomycin.
3. Merphyrin.

These medicines are proprietary drugs which are not manufactured in India.

#### SCARCITY OF KEROSENE IN PUNJAB

289. SARDAR NARINDAR SINGH BRAR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that kerosene oil is selling at very high rates in many parts of Punjab;